## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:365 ANSWERED ON:14.03.2012 SUPPLY OF COAL ON PRIORITY Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

## Will the Minister of COAL be pleased to state:

(a) whether the Government provides coal on priority basis to some sectors ;

(b) if so, the names of the sectors which have been given priority; and

(c) the norms on which the priority has been set?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): The Government of India has notified New Coal Distribution Policy (NCDP) in October, 2007 for effective distribution of coal to all Sector impartially as per which coal is to be supplied in terms of Fuel Supply Agreement (FSA) for all types of consumers at the level of 100% of normative coal requirement for Power and Fertilizer sectors and 75% of normative coal requirement for all other sectors with clauses for payment of incentives/penalties regarding assured level of supply.

For meeting the requirements of small consumers with annual requirement of less than 4200 tonnes, the policy envisages supply to agencies notified by the State Governments, who shall lift coal from coal companies under FSA and sell them to small consumers in their State.